

ACT No. II OF 1919.

[PASSED BY THE INDIAN LEGISLATIVE COUNCIL.]

(Received the assent of the Governor General on the 12th March, 1919.)

An Act further to amend the Indian Paper Currency (Amendment) Act, 1917.

WHEREBAS it is expedient further to amend the Indian Paper Currency (Amendment) Act, 1917; It is hereby enacted as follows:—

XIX of 1917.

1. This Act may be called the Indian Paper Currency (Amendment) Act, 1919. Short title.

XIX of 1917.

2. In section 2 of the Indian Paper Currency (Amendment) Act, 1917, for the words "six hundred and sixty millions," the words "eight hundred millions" shall be substituted. Amendment of section 2, Act XIX of 1917.

VI of 1918.
III of 1918.

3. The Indian Paper Currency (Amendment) Act, 1918, and the Indian Paper Currency (Amendment) Ordinance, 1918, are hereby repealed. Repeal of Act VI of 1918, and Ordinance, III of 1918.